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Declaration of Assets and Liabilities

Year 2024-2025

So (Est)

I, RUSHDA RAHMAN, son/daughter/wife of DR. MERAJUL HAQUE, aged 33 years, belonging to BIHAR VIDHAN SABHA PATNA, PATNA service and presently working as SECTION OFFICER BIHAR VIDHAN SABHA PATNA give herein

below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50000	31000	50000	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5 LAKH	4 LAKH	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	1.5 LAKH	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1 LAKH	6 LAKH	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	ONE CAR TATA TIAGO RS-8 LAKH	SCOOTY RS. 1.15 LAKH	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	1.80 GRAM GOLD RS-11 LAKH	60 GRAM GOLD RS-4 LAKH	30 GRAM GOLD RS.2 LAKH 200 GRAM SILVER RS- 50000	NIL	NIL
(vii)	Other assets, such as values of claims / interests	RO, TV . FREEZE, TAB, WASHIN G ETC.	AC, SOFA, BED	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	15 KATHA RS-30 LAKH	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	10 DHUR RS-1 LAKH	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	1.5 KATHA RS-12 LAKH	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	HUF.	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on JAN 2025
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL

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	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BQFPR5803	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: RUSHDA RAHMAN

Designation:-SECTION OFFICER

Department:BIHAR VIDHAN SABHA PATNA

Place:-PATNA

Date:.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.